NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 128/NCLT/AHM/2017 CA (CAA) No. 94/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

S.M. Chemicals Vapi Pvt Ltd

Sandhya Dyes & Chemicals Pvt Ltd. Sandhya Organic Chemicals Pvt. Ltd.

(Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAUIN PAHWA	SP ASV	Pelitioner	477
2.	RITU SMAM FOR THAKKAR	ADV.		
	AND PAHWA			

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioner.

Representation of Regional Director received.

Affidavit in reply filed.

Proof of publication filed.

No representation received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

MANORAMA KUMARI

MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL